

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.06.2021 (WEDNESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 830 of 2020	Manorama Shandilya & Ors. Vs. Ashish Gupta Resolution Professional in the Matter of Anush Finlease and Construction Pvt. Ltd.	Nikshubha Sethi	Suresh Dutt Dobhal Mehak Khurana-R1 Aashish Verma-R2 Suresh Dutt Dobhal-R3, R4 & R5 Aashish Gupta-RP
2.	Comp. App. (AT) (Ins) No. 837 of 2020	Maan Aluminium Ltd. Vs. Nitya Electrocontrols Pvt. Ltd.	Samaksh Goyal	Lalitendra Gulani
3.	Comp. App (AT) (Ins) No. 885 of 2020	Varrsana Ispat Ltd.-in Liquidation (through Anil Goel Liquidator) Vs. Varrsana Employee Welfare Association & Ors.	Nipun Gautam	Akshat Singh-R1 O.P. Gaggar-R2 Aarti Singh-R3,4 & 5 Sanjib Das-R6 Shilpa Thakur-R7 Shaunak Mitra-R8
4.	Comp. App. (AT) No. 233 of 2020	Ashwin Khushaldas Banker Vs. Hitesh Chhaganlal Ambalia & Ors.	Nikhil Goel	Aastha Mehta-R1 & R2
5.	Competition App. (AT) No. 25 of 2020	Next Radio Ltd. Vs. Competition Commission of India & Ors.	Abhishek Malhotra	Shama Nargis-R1 Rajat Krishna-R2 Vijay Joshi-R3

For Admission (Fresh Case)

6.	Comp. App. (AT) No. 37 of 2021	Raja Bahadur Welfare Association Vs. Okay Estate Developers Pvt. Ltd & Anr.	S.I. Ansary	Dhruv Gupta
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For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 108 of 2021	Narendra Kumar Rathi Vs. Union Roadways Ltd. & Anr.	Shivam Goel	Akash Srivastava (R2)
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8.	Comp. App. (AT) (Ins) No. 216 of 2021	Satya Prakash & Ors. Vs. Bhusan Power & Steel Ltd. Through Monitoring Agency & Anr.	Rakesh Kumar	Charu Bansal Prabha Simran Kaur- R1
9.	Comp. App. (AT) (Ins) No. 351 of 2021	Rajnish Gupta Vs. Union Bank of India & Anr.	Mohit Chaudhary	Ekta Chaudhury-R1 Abhishek Anand-R2
10.	Comp. App. (AT) (Ins) No. 352 of 2021	Synergy Technologies & Anr. Vs. Parthiv Parikh & Ors.	Chirag Gupta	Dheeraj Garg-R1 Srideepa Bhattacharya Neha Shivhare-R2,3 Aditya V. Singh-R4 Rajendra Benwal-R5

After the above

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Directions

11.	Comp. App. (AT) (Ins) No. 745 of 2019 Part Heard	The State of Telangana & Anr. Vs. Liquidator, Nizam Deccan Sugars Ltd. & Ors. With	Krishna Dev J.	Hemant Chaudhary- R (3-7) Parth Tandon-R (8- 11) Subrahmanyam
12.	Comp. App. (AT) (Ins) No. 818 of 2019 Part Heard	The State of Telangana & Ors. Vs. Nizam Deccan Sugars Ltd.& Ors.	Krishna dev .J	Hemant Chaudhary- R (3-7) Parth Tandon-R (8- 11) Subrahmanyam
13.	Comp. App. (AT) (Ins) No. 832 of 2020 Part Heard	Satya Narayan Jhunjunwala Vs. Supriyo Kumar Chaudhuri and Ors. With	Neeha Nagpal	Indranil Ghose-R1 Madhav Kanoria-R2
14.	Comp. App. (AT) (Ins) No. 846 of 2020 Part Heard	Ramesh Chander Garg & Ors. Vs. Supriyo Kumar Chaudhuri & Ors.	Gautam Singh	Indranil Ghose-R1 Madhav Kanoria-R2

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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar